

ITEM NO.50

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 11753/2025

[Arising out of impugned final judgment and order dated 29-05-2025 in A482 No. 4623/2025 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

RAHUL GANDHI

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

IA No. 170281/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 170284/2025 - EXEMPTION FROM FILING O.T.
IA No. 180114/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

Diary No(s). 47135/2025 (II-D)

IA No. 228736/2025 - CONDONATION OF DELAY IN FILING

IA No. 228737/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 228738/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 47139/2025 (II-D)

IA No. 227889/2025 - CONDONATION OF DELAY IN FILING

IA No. 227891/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 227892/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 13-10-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Petitioner(s) Mr. Sarim Naved, Adv.
Ms. Maulshree Pathak, AOR
Mr. Saurabh Sagar, Adv.
Mr. Zeeshan Ahmad, Adv.
Mr. Mohd. Noumaan, Adv.

Mr. Prasanna S., AOR
Mr. Amit Bhandari, Adv.
Mr. Prasanna S (vc), Adv.
Mr. Akash Singh, Adv.
Ms. Injila Muslim Zaidi, Adv.
Mr. Prasanna B, Adv.

For Respondent(s) Ms. Anasuya Choudhury, AOR
 Mr. Shameen Yaser, Adv.
 Mr. Piyush Upadhyay, Adv.
 Mr. Sudha Pradhan, Adv.
 Mr. Arpan Trehan, Adv.

Mr. Shaurya Sahay, AOR
 Mr. Aman Jaiswal, Adv.
 Mr. Ajay Kumar Prajapati, Adv.
 Ms. Palak Mathur, Adv.

Mr. Amit Singh Chauhan, Adv.
 Mr. Ajay Kumar Prajapati, AOR
 Mr. Arindam Bharadwaj, Adv.
 Mr. Udit Chauhan, Adv.
 Mr. Mudit Talesara, Adv.
 Mr. Samark Talesara, Adv.

UPON hearing the counsel the Court made the following
 O R D E R

In view of letter circulated by learned counsel for the petitioner seeking adjournment for filing rejoinder affidavit, list the matters on 20.11.2025.

The interim order granted earlier on 04.08.2025 is extended till the next date of hearing.

(SWETA BALODI)
 ASTT. REGISTRAR-cum-PS

(POONAM VAID)
 ASSISTANT REGISTRAR